

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4641
ANSWERED ON:21.02.2014
WELFARE SCHEMES FOR WOMEN AND CHILDREN
De Dr. Ratna

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has fixed any target for development and welfare of women and children in the country for the year 12th Five Year Plan;
- (b) if so, the details thereof;
- (c) whether the Government has been able to achieve the said target;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the corrective steps taken / being taken by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (e): The Ministry of Women and Child Development is implementing a number of schemes for the development and welfare of women and children in the country against the annual budget / resources allocated under each scheme. The major schemes being implemented by the Ministry are (i) Integrated Child Development Services (ICDS) Scheme, (ii) Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (RGSEAG) - SABLA, (iii) Indira Gandhi Matritva Sahyog Yojana (IGMSY), and (iv) Support to Training & Employment Programme for Women (STEP). ICDS: The Ministry of Women & Child Development is administering Integrated Child Development Services (ICDS) Scheme, a centrally sponsored scheme being implemented by all the State Governments/UT Administrations across the country. The scheme aims at holistic development of children below 6 years of age and pregnant women & lactating mothers by providing a package of six services comprising (i) Supplementary nutrition (ii) Pre-school non-formal education (iii) Nutrition and health Education (iv) Immunization (v) Health check-up and (vi) Referral services through Anganwadi Centres at grassroot level. Three services viz. Immunization, Health check-up and Referral services are provided in convergence with Public Health Systems of the Ministry of Health & Family Welfare.

The Integrated Child Development Services (ICDS) Scheme is a self selecting scheme. It is open to all children below six years of age and pregnant and lactating mothers.

In order to address various programmatic, management and institutional gaps and to meet administrative and operational challenges, Government approved the proposal for Strengthening and Restructuring of ICDS Scheme in September 2012 with an over-all budget allocation of Rs. 1,23,580 crore during 12th Five Year Plan. The Administrative approvals in this regard have been issued to the States/UTs.

Roll out of Restructured and Strengthened ICDS is to take place as per the following schedule:

- (i) In 200 high burden districts in the first year (2012-13);
(ii) In additional 200 districts in second year (2013-14) (i.e. w.e.f. 1.4.2013) including districts from special category States and NER;
(iii) In remaining districts in third year (2014-15) (i.e. w.e.f. 1.4.2014).

SABLA: SABLA, a Centrally sponsored scheme was introduced in 2010-11 on a pilot basis. At present it is being implemented in 205 districts selected from all the States / UTs. One crore adolescent girls per annum are estimated to be covered under SABLA. The achievements against the target for the first two years of the XII Plan is as under:

(in lakhs)
Year Target (for) Beneficiaries covered
nutrition (for nutrition)
2012-13 101.70 114.26
2013-14 108.18 100.32
(as on 31.12.2013)

IGMSY: Under IGMSY, the Centrally Sponsored Scheme, the target of beneficiary coverage has been fixed to 10.45 lakhs per annum for 53 pilot districts across the country. Against the target of 10.45 lakhs for the year 2012-13, the actual beneficiary coverage was 6.22 lakhs. In 2013-14, upto December, 2013, the beneficiary coverage was reported to be 2.53 lakhs only because quarter - III

reports from most of the States / UTs are still awaited.

STEP : Ministry of Women and Child Development has been administering the STEP programme exclusively for Women as a Central Sector Scheme since 1986-87, to ensure sustainable employment and income generation for marginalized and asset less rural and urban poor women across the country. The targets for the 12th Five Year Plan under the scheme are fixed at 30,000 beneficiaries per annum. As achievement, 30481 and 23057 (upto 11.2.2014) women have been covered during first two years viz 2012-13 and 2013-14 respectively.

Review meetings with Women and Child Development Departments of State Governments / UT Administrations are held to discuss the issues for effective implementation of the programmes and schemes of the Ministry.

The year-wise and scheme-wise details of schemes implemented by the Ministry for the development and welfare of women and children and the physical achievements under these schemes are also available in the Annual Reports of the respective years of the Ministry, which are available in the Library of Lok Sabha and also on the Ministry's website viz. www.wcd.nic.in.